

23

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 1047/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

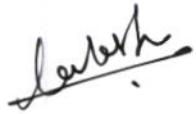
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: M/s. Greatship (India) Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

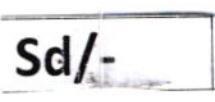
S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Himanshu Vidhuwani, Ms. Aakika Vas, Ms. Lakshmi Bussa	Advocates 9/b Khaitan & Co,	
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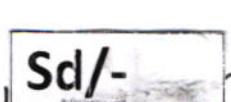
ORDER

CSA 1047/230-232/NCLT/MB/MAH/2017

The Company Scheme Application allowed.

  
Sd/-

V. NALLASENAPATHY  
Member(Technical)

  
Sd/-

M. K. SHRAWAT  
Member (Judicial)